

Nomination of cases by Hon'ble The Chief Justice on 19/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C – 46672/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 19/08/2015
2	Writ C – 41344/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 19/08/2015
Hon....., J.			
3	Writ A – 46251/2015	Hon. V. K. Birla, J.	Computer Fresh Section on 19/08/2015
4	CrI. T. A. - 188/2015	Hon. Om. Prakash, J.	Contempt Section on 20/08/2015
5	CAPL – 1837/2015	Hon. Sunita Agarwal, J.	Contempt Section on 20/08/2015
6	Bail – 29681/2015	Hon. Om Prakash, J.	Computer Fresh Section on 19/08/2015
7	CrI. Revision – 2938/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer Fresh Section on 20/08/2015
8	A482 – 24074/2015	Hon. Manoj Misra, J.	Court no 48 on 19/08/2015
As per Judicial Order (For Hon....., J.)			
9	S. A. - 720/2015	Hon. Sunita Agarwal, J.	Second Appeal Section on 20/08/2015
10	S. A. - 721/2015	Hon. Sunita Agarwal, J.	Second Appeal Section on 20/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
20/08/2015